GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 559 TO BE ANSWERED ON 23.07.2015

PANCHAYATI RAJ INSTITUTIONS

559. SHRI RAYAPATI SAMBASIVA RAO, SHRIMATI V. SATHYA BAMA, SHRI RAMSINH RATHWA, SHRIMATI RITA TARAI, SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) the number and present status of Panchayati Raj Institutions (PRIs) registered and working in the country including Tamil Nadu, State-wise;
- b) the details of the monitoring units set up to review their working and the steps taken by the Government in order to improve the working of PRIs in the country;
- c) the details of funds allocated, utilized, remained unspent and achievements made and works done under various schemes during the last three years and the current year, year-wise and State-wise;
- d) whether elections to these Institutions take place in all the States as per the statutory provisions and if so, the details thereof;
- e) whether any review or study has been undertaken to know the success or failure of PRIs in the implementation of various schemes in the country including Tamil Nadu during the said period;
- f) if so, the details thereof, State-wise; and
- g) the steps taken by the Government in order to improve the functioning of PRIs and proper utilization of funds in the country?

ANSWER

MINISTRY OF PANCHAYATI RAJ

(SHRI NIHAL CHAND)

- (a) The number of Panchayati Raj Institutions viz.Gram Panchayats Block / Intermediate Panchayats and Zila Panchayats in the country, state wise is given in Annexure-I
- (b) 'Panchayats' is a state subject, and monitoring of Panchayats is undertaken by State Governments. The Ministry of Panchayati Raj (MoPR) provides technical, financial and

functional support to the States to improve the working of Panchayats by organizing training programmes and other capacity building activities for the elected representatives and functionaries.

- (c) The details of funds allocated, released and utilized state-wise under the scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) during last three years are given at **Annexure II**. The physical achievement made during the 2013-14 & 2014-15 under the scheme is **Annexure-III**. The funds provided to states under the Backward Region Grant Fund (BRGF) scheme during the last three years is given as **Annexure IV**. The schemes of BRGF & RGPSA have been transferred to the States w.e.f. from the year 2015-16
- (d) Holding elections to the Panchayats is the responsibility of the State Governments and State Election Commissions as per the Constitutional provisions. These provisions are generally followed but elections have not been conducted in Puducherry.
- (e) & (f) MoPR assesses the extent of devolution of powers and authority to Panchayati Raj Institutions (PRIs) by States through an independent study, which ranks States, including Tamil Nadu on a Panchayat Devolution Index (PDI). Ranking of States including Tamil Nadu on PDI from 2011-12 to 2014-15 is at **Annexure-(V)**. Detailed review with State Secretaries on various issues video conferences, zonal meetings, development of RGPSA Management Information System(MIS) are other activities undertaken for review.
- (g) To improve the functioning of PRIs, MoPR has been implementing the RGPSA in the 12th Plan under which financial assistance has been provided to build the capacity of Panchayats through provision of manpower, infrastructure, training etc. Under BRGF, The Ministry has supported decentralized planning in Panchayats and funds were provided to the states for 272 identified backward districts with a view to address the issues of regional imbalances in development process. The Ministry has also supported States to devolve powers to panchayats through incentivization and regular reviews. The Ministry is implementing e-Panchayat Mission Mode Project, under Digital India Programme to make Panchayats more transparent, accountable, and effective.

Handbooks/manuals for Panchayats have been developed and shared with States on the issues related to Child Development, Sanitation, Drinking Water, Animal Husbandry etc. to enable them to perform their role in various sectors.

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question no 559 to be answered on 23/7/15 regarding Panchayati Raj Institutions(PRIs)

Statewise details of Panchayati Raj Institutions

S L No.	States	GP	BP	DP
		Total no of GP	Total no of BP	Total no of DP
1	Andhra Pradesh	12916	659	13
2	Arunachal Pradesh	1779	177	17
3	Assam	2202	219	21
4	Odisha	6232	314	30
5	Punjab	13080	146	22
6	Tripura	1118	35	8
7	Uttarakhand	7982	95	13
8	West Bengal	3349	341	18
9	Bihar	8402	534	38
10	Himachal Pradesh	3243	77	12
11	Jammu & Kashmir	4128	143	22
12	Kerala	978	152	14
13	Maharashtra	27920	351	33
14	Manipur	161	NA	4
15	Sikkim	176	NA	4
16	Tamil Nadu	12524	385	31
17	Gujarat	14003	223	26
18	Chhattisgarh	9734	146	18
19	Haryana	6083	119	21

20	Jharkhand	4423	259	24
21	Karnataka	5629	176	30
22	Madhya Pradesh	23006	313	50
23	Rajasthan	9177	248	33
24	Goa	190	NA	2
25	Uttar Pradesh	51914	821	75
26	Daman & Diu	14	NA	2
27	Dadar Nagar Haveili	11	NA	1
29	Lakhdweep	10	NA	1
30	Chandigarh	17	NA	1
31	Delhi	0	NA	7
32	Telangana	8685	438	9
33	Mizoram	784	NA	NA
34	Andman & nikobar	69	7	2
	Total	239939	6378	602

Annex-II Annexure referred to in reply to part (C) of the Lok Sabha Unstarred Question no 559 to be answered on 23/7/15 regarding Panchayati Raj Institutions

Details of funds sanctioned, released and spent state wise during RGPSA(As on 31/3/2015) 2012-13 2013-14 & 2014-15 under

Rs. In Cr.

S.L	State		Funds	Fund	Funds	Fund	Funds	*Funds
No.			Spent	sanctioned	Release	sanctioned	Release	Spent
		Funds	2012-13	2013-14	d 2013- 14	2014-15	d 2014- 15	(Cumulat ive 2013-
		Released/Sanc			14		13	14 &
		tioned2012-13						2014-15
								201113
1	Andhra Pradesh			110.92	41.59	144.35	24.19	52.58
1	Andma i radesh	0	0	110.72	71.57	144.33	24.17	32.30
2	Arunachal	0.00	0.71	21.55	8.71	23.13	7.72	6.89
	Pradesh	0.99	0.71					
3	Assam	0	0	37.00	16.65	98.21	26.04	12.58
		U	U					
4	Bihar	0	0	22.98	8.61	192.3	63.67	2.35
	C11 1			71.04	25.72	04.22	11.20	17.05
5	Chhattisgarh	1.25	1.25	71.94	25.73	94.33	11.39	17.05
6	Gujarat			93.25	31.65	37.70	1.06	26.02
	,	3.32	3.32					
7	Haryana	5.66	5.66	20.09	2.93	57.90	18.78	0.88
		3.00	3.00					
8	Himachal	4.95	4.95	55.43	15.84	51.59	15.26	29.54
	Pradesh	7.73	7.73					
9	Jammu &	0	0	25.19	9.45	45.71	8.58	0.89
10	Kashmir			42.07	16.45	47.02	16.0	10.57
10	Jharkhand	0	0	43.87	16.45	47.92	16.2	19.57
11	Karnataka			68.12	25.56	160.09	46.80	25.38
		2.27	2.27					
12	Kerala	0	0	44.22	16.58	60.35	14.49	13.33
		U	U					

13	Madhya Pradesh	0.99	0.99	116.86	42.83	160.73	37.46	34.63
14	Maharashtra	0	0	221.84	83.17	214.31	34.75	59.51
15	Manipur	0	0	3.55	1.60	12.03	5.42	6.53
16	Odisha	0	0	76.62	28.73	116.51	32.92	22.29
17	Punjab	2.9	2.9	28.97	7.97	7.36	0	7.96
18	Rajasthan	13.61	13.61	64.26	15.45	44.84	11.55	19.64
19	Sikkim	0	0	7.00	3.15	17.77	6.84	2.5
20	Tamil Nadu	0	0	155.03	58.14	54.10	20.16	58.01
21	Telangana	0	0	92.41	34.64	154.26	29.94	21.23
22	Tripura	0.08	0.08	23.13	9.09	13.34	2.36	6.06
23	Uttar Pradesh	4.77	4.5	125.70	42.37	87.17	0	8.96
24	Uttarakhand	2.11	2	18.65	5.47	46.82	13.04	4.22
25	Mizoram			0	0	5.52	2.48	0
26	West Bengal	0	0	21.93	8.23	102.88	27.71	6.6
27	Dadar &Nagar Haveili	0	0	2.99	0	2.90	1.08	0
28	Daman & Diu	0	0	3.47	0	4.02	1.5	0
	Total	42.9	42.24	1576.97	560.59	2058.14	481.39	465.20

^{*}Since this is a new programme and most States were released funds as per their Annual Plan in the last quarter of 2013-14, most of the expenditure under the scheme has been incurred from 2014-15 onwards.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question no 559 to be answered on 23/7/15 regarding Panchayati Raj Institutions

Physical Progress under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan during 2013-14 & 2014-15

Administrative and Technical Support to Gram Panchayats sanction in RGPSA

Activity	2013-14	2014-15
No. of Account cum DEOs sanctioned for Gram	54753	71727
Panchayats:		
No. of Panchayat Sachiv/ PDOs sanctioned for	15290	11001
Gram Panchayats:		
No. of JE/technical staff sanctioned:	2570	8247
Others	-	876

Construction & Repair of Gram Panchayat buildings sanctioned in RGPSA

Activity	2013-14	2014-15	Total
No of new Panchayat bhavan sanctioned	3128	2497	5165
No of repair sanctioned	7727	8356	15583
E-enablement	22506	29948	42247
Computer infrastructure to gram			
Panchayats			

The number of trainings of Elected Representatives and functionaries that has been sanctioned under RGPSA during 2013–14 and 2014–15 is given as under:

Activity	2013-14	2014-15
Total no of ERs and functionaries training sanctioned	1096825	1721786
under RGPSA		

Institutional structure:

Activity	2013-14	2014-15
State Panchayat Resource Centres sanctioned		23
District Panchayat Resource Centres sanctioned	136	189

Block Panchayat Resource Centres	338	851
sanctioned		
Faculty support to SPRC	16	17
Upgrade of ETC	30	84

Activity	2013-14	2014-15
SATCOM support provided	2	8
PESA	9 states	10 states
SEC	2	14 States
Innovative activities	0	3 States
IEC	26 states	28 States
PMU	26 states	28 States

Annexure referred to in reply to part(c) of the Lok Sabha Unstarred Question no 559 to be answered on 23/7/15 regarding Panchayati Raj Institutions

Details regarding funds released, utilized and unspent under Backward Region Grant Fund (BRGF) during 2012-13 2013-14 & 2014-15

(Amount in Rs. crores)

			2012-13			2013-14			2014-15		Total		
Sl. No.	State	Funds Release d	Utilisatio n Reported	Unspen t Balanc e	Funds Release d	Utilisatio n Reporte d	Unspen t Balanc e	Funds Release d	Utilisati on Reporte d	Unspen t Balanc e	Funds Release d	Utilisatio n Reporte d	Unspent Balance
1	Andhra Pradesh	97.22	96.30	0.92	114.26	107.23	7.03	43.80	0.00	43.80	255.28	203.53	51.75
2	Arunachal Pradesh	13.88	13.88	0.00	0.00	0.00	0.00	15.35	0.00	15.35	29.23	13.88	15.35
3	Assam	142.35	117.45	24.90	76.40	44.82	31.58	139.41	0.00	139.41	358.16	162.27	195.89
4	Bihar	490.51	403.83	86.68	485.80	187.38	298.42	206.52	0.00	206.52	1182.8 3	591.21	591.62
5	Chhattisgarh	229.37	229.37	0.00	192.56	155.87	36.69	218.26	0.00	218.26	640.19	385.24	254.95
6	Gujarat	55.70	44.35	11.35	42.87	18.88	23.99	65.07	0.00	65.07	163.64	63.23	100.41
7	Haryana	32.05	30.35	1.70	26.41	10.09	16.32	12.98	0.00	12.98	71.44	40.44	31.00
8	Himachal Pradesh	35.19	35.19	0.00	27.79	10.65	17.14	11.92	0.00	11.92	74.90	45.84	29.06
9	Jammu & Kashmir	37.36	32.26	5.10	20.40	10.52	9.88	45.67	0.00	45.67	103.43	42.78	60.65
10	Jharkhand	166.60	112.23	54.37	40.85	17.62	23.23	281.75	0.00	281.75	489.20	129.85	359.35
11	Karnataka	106.32	80.23	26.09	71.22	19.91	51.31	46.53	0.00	46.53	224.07	100.14	123.93

			2012-13			2013-14			2014-15		Total		
Sl. No.	State	Funds Release d	Utilisatio n Reported	Unspen t Balanc e	Funds Release d	Utilisatio n Reporte d	Unspen t Balanc e	Funds Release d	Utilisati on Reporte d	Unspen t Balanc e	Funds Release d	Utilisatio n Reporte d	Unspent Balance
12	Kerala	20.23	15.82	4.41	0.00	0.00	0.00	29.20	0.00	29.20	49.43	15.82	33.61
13	Madhya Pradesh	476.07	386.24	89.83	279.21	82.53	196.68	221.22	0.00	221.22	976.50	468.77	507.73
14	Maharashtra	267.91	267.91	0.00	246.82	215.38	31.44	236.14	0.00	236.14	750.87	483.29	267.58
15	Manipur	21.86	21.86	0.00	39.83	32.41	7.42	36.76	0.00	36.76	98.45	54.27	44.18
16	Meghalaya	35.25	34.81	0.44	32.41	15.76	16.65	2.56	0.00	2.56	70.22	50.57	19.65
17	Mizoram	19.42	19.16	0.26	25.36	25.28	0.08	24.39	0.00	24.39	69.17	44.44	24.73
18	Nagaland	41.51	41.21	0.30	9.12	8.87	0.25	60.87	0.00	60.87	111.50	50.08	61.42
19	Odisha	240.05	209.45	30.60	283.63	168.69	114.94	179.46	0.00	179.46	703.14	378.14	325.00
20	Punjab	12.93	12.72	0.21	0.00	0.00	0.00	14.87	0.00	14.87	27.80	12.72	15.08
21	Rajasthan	262.09	210.05	52.04	62.30	17.02	45.28	211.45	0.00	211.45	535.84	227.07	308.77
22	Sikkim	11.11	11.06	0.05	8.68	6.60	2.08	12.32	0.00	12.32	32.11	17.66	14.45
23	Tamil Nadu	100.16	95.89	4.27	94.42	65.85	28.57	42.42	0.00	42.42	237.00	161.74	75.26
24	Telangana	230.53	207.28	23.25	211.36	137.77	73.59	89.42	0.00	89.42	531.31	345.05	186.26
25	Tripura	13.66	13.66	0.00	13.04	13.04	0.00	12.63	0.00	12.63	39.33	26.70	12.63
26	Uttar Pradesh	207.65	176.56	31.09	273.35	164.70	108.65	346.86	0.00	346.86	827.86	341.26	486.60
27	Uttarakhand	46.84	14.90	31.94	22.79	0.00	22.79	2.53	0.00	2.53	72.16	14.90	57.26
28	West Bengal	306.37	303.45	2.92	99.12	60.31	38.81	226.64	0.00	226.64	632.13	363.76	268.37
	Total	3720.19	3237.47	482.72	2800.00	1597.18	1202.8 2	2837.00	0.00	2837.0 0	9357.1 9	4834.65	4522.54

Annexure referred to in reply to part(e &f) of the Lok Sabha Unstarred Question no 559 to be answered on 23/7/15 regarding Panchayati Raj Institutions

Comparative Statement of Ranking of States on Panchayat Devolution Index (PDI) from 2011-12 to 2014-15.

States/UT	2011-2012	2012-2013	2013-14	2014-15
Maharashtra	3	1	1	4
Kerala	1	3	2	1
Karnataka	2	2	3	3
Tamil Nadu	6	5	4	8
Chhattisgarh	9	8	5	11
West Bengal	7	6	6	5
Rajasthan	5	4	7	7
Andhra Pradesh	-	-	8	18
Haryana	11	9	9	17
Madhya	4	7	10	9
Pradesh				
Gujarat	10	10	11	14
Tripura	-	12	12	12
Uttarakhand	14	13	13	16
Sikkim	8	14	14	2
Assam	-	16	15	13
Arunachal	21	25	16	24
Pradesh				
Himachal	12	17	17	6
Pradesh				
Punjab	19	19	18	19
Jharkhand	22	22	19	22
Bihar	17	20	20	23